

[Shri C. Subramaniam]

price behaviour, taking also into account the supply and demand position, has not been erratic and has not been accentuated by devaluation. That is my respectful submission.

But if you ask the other question, whether we have really got all the advantages of devaluation, I may not be able to give a satisfactory answer. But that is a different question. It is not correct to say that devaluation has brought about all sorts of ills and evils in the agricultural front. The difficulty in the field of agriculture is due to various other factors. The decrease in agricultural production naturally gets reflected in the supply and demand position.

Therefore, I would appeal to the House that we have today to face one of the greatest challenges, and this challenge has to be faced on the eve of the elections, when political advantage will be taken of our difficulties. It is but natural for the opposition parties to do that. So, hon. Members of this House, particularly the Congressmen have got a great responsibility at this juncture to see that our machinery of production and distribution function in such a way that just as we met the challenge and tided over the situation last year, this

year also with will and determination, with the co-operation of the people we shall meet this challenge successfully and we shall get over the crisis. Perhaps, this crisis itself would create a new confidence in the people so that next year we shall be in a better position.

18.03½ hrs.

RELEASE OF MEMBER

(Shri Rameshwaranand)

Mr. Chairman: I have to inform the House that the Speaker has received the following communication, dated the 3rd November, 1966, from the Superintendent, Central Jail, New Delhi:

"I have the honour to state that Swami Rameshwaranand, Member, Lok Sabha, has been released from this jail on the 3rd November, 1966 at 10.00 hours."

18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, November 4, 1966 | Kartika, 13, 1888 (Saka).